GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:2991
ANSWERED ON:10.02.2014
BONDED LABOUR
Choudhry Smt. Shruti;Singh Alias Pappu Singh Shri Uday

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether bonded labour system continues to persist despite its abolition in the country;
- (b)if so, the details thereof and the reasons therefor;
- (c)whether the International Labour Organisation in its recent report has revealed the prevalence of bonded labour system in India and if so, the details thereof along with the reaction of the Government thereto;
- (d)the details of the scheme(s) being implemented by the Government for rehabilitation of bonded labour and the number of bonded labourers identified, released and rehabilitated along with the funds provided to the States under the scheme during the last three years and the current year; and
- (e)the corrective steps taken by the Government to completely abolish bonded labour in the country?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a) & (b): The Bonded Labour System has been abolished by law throughout the country with effect from 25th October, 197S under the Bonded Labour System (Abolition) Ordinance which was replaced by the Bonded Labour System (Abolition) Act, 1976. As and when existence of bonded labour is detected, such persons are identified for rehabilitation. According to the reports received from the State Governments, the total number of bonded labourers identified and released is 2,97,372 as on 31.03.2013. The State-wise details are as under:

```
Name of the State Number of Bonded Labourers 
Identified and Released Rehabilitated
```

```
Andhra Pradesh 38,141 31,687
                         3,526
Arunachal Pradesh
                                 2992
Bihar 15,395 14,577
Chattisgarh 1362 1362
Gujarat 64 64
Haryana 594 92
Jharkhand 196 196
                    64.600 58,348
Karnataka
Kerala 823 710
Madhya Pradesh 13,317
                       12,392
Maharashtra 1,404 1,325
Odisha 50,441 47,313
Punjab 252 252
                    7563
Raiasthan
Tamil Nadu 65,573
                     65,573
Uttar Pradesh 33,772 33,772
Uttarakhand 5 5
West Bengal 344 344
TOTAL 2,97,372# 2,77,410
```

- # 19962 Bonded Labourers are not available for rehabilitation either they have died or left the place without leaving their addresses.
- (c): International Labour Organization released a global estimate report on forced labour in 2013. The report estimates the number of forced labour/bonded labour in South Asia region and does not bifurcate into country specific information/numbers.
- (d): In order to assist the State Governments in the task of rehabilitation of identified and released bonded labourers, a Centrally Sponsored Plan Scheme for Rehabilitation of Bonded Labour is in operation since May, 1978. Under the scheme, rehabilitation assistance @ Rs.20,000 per bonded labour is provided which is equally shared by the Central and State Government. The scheme

also provides for financial assistance to the State Governments for conducting surveys, awareness generation activities and evaluatory studies.

The number of bonded labourers identified, released and rehabilitated along with the funds provided to the States under the scheme during the last three years and the current year is as under:

```
Year No. of bonded labour Amount (in lakhs) identified, released and rehabilitated

2010-11 865 89.95
2011-12 4828 472.99
2012-13 3189 318.90
2013-14 178 17.80
(upto 31.01.2014)
```

(e): The Government has taken a series of initiatives to identify, release and rehabilitate bonded labourers in the country. A Centrally Sponsored Plan Scheme for Rehabilitation of Bonded Labour has been under implementation since 1978 for their rehabilitation.

An integrated convergence-based approach is adopted in a number of States to prevent and reduce vulnerability to bondage by converging schemes like National Employment Guarantee Programme, Primary Healthcare, Food rations, etc. at the District/Block level. Vigilance Committees at District and Sub-divisional levels have been activated to identify and rehabilitate bonded labourers.